Annexure-7

Name of the corporate debtor: M/s Evershine Solvex Private Limited; Date of commencement of liquidation: 23.01.2023; List of stakeholders as on: 17.03.2023

List of other stakeholders, if any (other than financial creditors and operational creditors)

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NIL *	der	Name of stakehol	
	preference preference shareholde of nt nt or claims claims shareholde pt d admit rs /partners / others)	SI Name of Category of Details of claim	
	Date Amou Amou Natur of nt nt of eof recei claime claim claim pt d e d	Details of claim	List of o
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	Natur of eof claim	0	gilolucia,
	Amount Whether Amount covered lien / covered by lien or attachme by attachme nt removed ee pending ? disposal (Yes/No)	Details of claim admitted	LIST OF OTHER STANGED CHEERS, II ally (Out of the comments of
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	Amount covered by guarant ee	ie d	
	% share in total amoun t of claims admitte d		
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	mutua I dues that may be set off	Amou ntof any	
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		s, if any	-

